

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/116(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF ANKUSH MERCANTILES PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3) - BY GOVERNMENT BODY</b>

**Appearance (via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **23.09.2024**.

**Anamitra Pal  
Court Officer**